

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

STARRED QUESTION NO:337
ANSWERED ON:06.09.2007
FINANCIAL ASSISTANCE TO NGOs/VOs
Khairi Shri Chandrakant Bhaurao

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government provides financial assistance to different Nongovernmental Organisations(NGOs)/Voluntary Organisations(VOs) which are running schools and other relief measures for mentally and physically challenged children;
- (b) if so, the details of financial assistance provided to them during each of the last three years, State/UT-wise;
- (c) whether the Government has received any complaints regarding mis-utilisation of funds by these NGOs/VOs during the said period;
- (d) if so, the details thereof and the action taken by the Government thereon; and
- (e) the steps taken by the Government to check the mis-utilisation of funds by these NGOs/VOs?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. MEIRA KUMAR)

(a) to (e) A statement is laid on the Table of the House.

Statement to be laid on the table of the House in answer to Lok Sabha Starred Question No.337 for 06/09/2007 by Shri Chandrakant Khairi, Member of Parliament regarding Financial Assistance to NGOAO.

(a)&(b) Yes Sir. Statement indicating financial assistance provided to the Non-Governmental Organisations .Voluntary Organizations during each of the last three years, State/UT-wise is annexed.

(c) & (d) Yes Sir. Six complaints against Non-Governmental Organisations were received during the last three years. Enquiries in all the cases have been initiated. In two cases, complaints have been found baseless and grants-in-aid have been resumed.

(e) To check the misutilisation of the funds by the Non-Governmental Organisations, several measures are in place including inspection by the State Government/Government of India representatives, periodic progress reports, audited statement of accounts, utilisation certificate etc.

Financial assistance provided to voluntary organizations/NGOs in the last three years.

Sl.No.	State	2004-05 Amount Released (Rs.In lakhs)	2005-06 Amount Released (Rs.In lakhs)	2006-07 Amount Released (Rs.In lakhs)
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1	Andhra Pradesh	1107.72	1216.14	1015.88
2	Arunachal Pradesh	0.00	3.00	0
3	Assam	24.41	42.25	47.25
4	Bihar	191.64	255.53	275.7
5	Chhatisgarh	68.41	36.12	21.12
6	Goa	0.40	0.00	0
7	Gujarat	176.60	248.85	46.74
8	Haryana	148.11	125.99	82.33
9	Himachal Pradesh	12.83	22.69	16.99
10	Jammu & Kashmir	1.46	6.74	1.74
11	Jharkhand	4.05	1.15	1.15
12	Karnataka	406.14	424.11	267.48
13	Kerala	277.83	448.51	435.6
14	Madhya Pradesh	82.49	139.52	88.67
15	Maharashtra	159.46	124.04	82.1

16	Manipur	32.00	43.50	43.5
17	Meghalaya	22.18	13.62	13.62
18	Mizoram	17.43	13.17	13.17
19	Nagaland	0.00	0.00	0
20	Orissa	238.61	174.13	137.35
21	Punjab	77.95	96.56	56.86
22	Rajasthan	688.58	902.96	917.96
23	Sikkim	0.00	0.00	0
24	Tamil Nadu	347.31	343.50	277.02
25	Tripura	11.67	2.24	2.24
26	Uttar Pradesh	394.08	507.49	386.7
27	Uttaranchal	43.45	55.28	50.28
28	West Bengal	295.53	281.27	257.68
29	A. & N. Islands	0.00	0.00	0
30	Chandigarh	0.00	9.60	4.72
31	Dadra & Nagar Haveli	0.00	0.00	0
32	Daman & Diu	0.00	5.00	8
33	Delhi	246.24	299.20	194.55
34	Lakshdweep	0.00	0.00	0
35	Pondi cherry	0.00	0.00	0

TOTAL 5076.59 5842.16 4746.40